

ITEM NO.8

COURT NO.9

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11885/2012

THE STATE OF BIHAR & ORS.

Petitioner(s)

VERSUS

DEVENDRA SHARMA

Respondent(s)

WITH

SLP(C) No. 11886/2012 (XVI)

SLP(C) No. 24749/2012 (XVI)

(FOR BRINING ON RECRDS FACTS AND DEVEP.)

SLP(C) No. 24753/2012 (XVI)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20033/2012 (XVI)

(Appln for INTERVENTION/IMPLEADMENT, PERMISSION TO FILE
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20036/2012 (XVI)

SLP(C) No. 20038/2012 (XVI)

(Appln for CONDONATION OF DELAY IN FILING and STAY APPLICATION)

SLP(C) No. 157/2014 (XVI)

SLP(C) No. 152/2014 (XVI)

SLP(C) No. 2192/2014 (XVI)

SLP(C) No. 2193/2014 (XVI)

SLP(C) No. 2191/2014 (XVI)

SLP(C) No. 2042/2014 (XVI)

SLP(C) No. 22300/2014 (XVI)

SLP(C) No. 28306/2014 (XVI)

(Appln FOR INTERVENTION APPLICATION/IMPLEADMENT, EXEMPTION FROM
 FILING O.T.

SLP(C) No. 32024/2014 (XVI)

SLP(C) No. 29303-29310/2014 (XVI)

(CLARIFICATION/DIRECTION)

SLP(C) No. 29399/2014 (XVI)

(CLARIFICATION/DIRECTION)

SLP(C) No. 30732/2014 (XVI)

SLP(C) No. 32033/2014 (XVI)

SLP(C) No. 29940-29941/2014 (XVI)

(PERMISSION TO FILE APPLICATION FOR DIRECTION)

SLP(C) No. 30704/2014 (XVI)

SLP(C) No. 31218/2014 (XVI)

SLP(C) No. 34818-34820/2014 (XVI)

(PERMISSION TO FILE APPLICATION FOR DIRECTION)

SLP(C) No. 33708/2014 (XVI)

SLP(C) No. 34667/2014 (XVI)

SLP(C) No. 34668/2014 (XVI)
 SLP(C) No. 35375/2014 (XVI)
 (APPLICATION FOR SUBSTITUTION, CONDONATION OF DELAY IN FILING
 SUBSTITUTION APPLN.)
 SLP(C) No. 9/2015 (XVI)
 SLP(C) No. 3280/2015 (XVI)
 SLP(C) No. 36755/2014 (XVI)
 SLP(C) No. 923-924/2015 (XVI)
 SLP(C) No. 9534/2016 (XVI)
 SLP(C) No. 31452/2015 (XVI)
 SLP(C) No. 2573/2015 (XVI)
 SLP(C) No. 3306/2015 (XVI)
 SLP(C) No. 2755/2015 (XVI)
 SLP(C) No. 5983/2015 (XVI)
 SLP(C) No. 7571/2015 (XVI)
 SLP(C) No. 7574/2015 (XVI)
 SLP(C) No. 7577/2015 (XVI)
 SLP(C) No. 7562/2015 (XVI)
 SLP(C) No. 7560/2015 (XVI)
 SLP(C) No. 7568/2015 (XVI)
 SLP(C) No. 10397/2015 (XVI)
 SLP(C) No. 11366/2015 (XVI)
 SLP(C) No. 14694/2015 (XVI)
 SLP(C) No. 18197/2015 (XVI)
 SLP(C) No. 6837/2016 (XVI)
 SLP(C) No. 36406/2016 (XVI)
 SLP(C) No. 3431/2017 (XVI)
 (INTERVENTION/IMPLEADMENT, VACATING STAY)
 Diary No(s). 9625/2017 (XVI)
 (CONDONATION OF DELAY IN FILING and REFILING)

Date : 17-09-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
 HON'BLE MR. JUSTICE HEMANT GUPTA

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Mr. Nitish Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

De-tag SLP(C)No.6837/2016 and SLP(C)No.3431/2017
and list after pronouncement of judgment in SLP (C) No.
11885/2012.

List SLP(C)No.11885/2012 and connected matters on
25.09.2019 as part-heard.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master